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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K. Ashwini

counsel for respondent

Ashy

ORDER

Counsel for petitioner called but was absent. Counsel for respondent present. The matter is adjourned for hearing submissions of both the sides. Put up on 18.12.2017.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

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